



सत्यमेव जयते



सर्वजनिका अमुक्त फलदायक

Department of Goods and Services Tax
(Govt. of Maharashtra)

Office of the
Deputy Commissioner of State Tax,
MUM-VAT-E-703, SGST,
MAROL_501, Nodal 7, Mumbai
Cabin No. G-1, 6th Floor, GST Bhavan,
Mazgaon, Mumbai, 400010
Phone No- 022-23760682
E-mail Id- dce703@gmail.com

To,
The Interim Resolution Professional / Resolution Professional
Mr. Paresh Chandulal Mehta,
Insolvency Professional
At. 13b, Nirmal Society, Pandurang Wadi,
Dombivali east, Dist. Thane -421201

No. MUM-VAT-E-703/MAROL-501/NCLT/2022-23/B- 42 MUMBAI, DATED 06.02.2023

Sub:- Submission of Proof of claim and Affidavit in case of M/s Dar Media Private Limited GSTIN-27AACCD9277F1ZE Period: 2017-18.

Ref:- 1. Case filed in case of M/s Dar Media Private Limited before National Company Law Tribunal Mumbai Bench-I, Mumbai.

Respected Sir,

With reference to the above subject, the National Company Law Tribunal Mumbai Bench-I has appointed the Official Liquidator in the above mention reference case.

This office is submitting claim for the amount of Rs. 10,83,332/- (In words Rs. Ten Lakh Eighty-Three Thousand Three Hundred Thirty-Two) for Department of State Tax, Government of Maharashtra in prescribe form along with Affidavit. The same is also notarized.

SR. NO.	PERIOD	ACT	TAX	INTEREST	PENALTY	TOTAL
1	2017-2018 (Section 73)	IGST	250928	286058	25092	562078
		CGST	116351	132641	11635	260627
		SGST	116351	132641	11635	260627
		Total	483630	551340	48362	1083332

The Schedule Form-B, Affidavit along with the copies of the assessment order & Demand Notices are included in the Affidavit is also submitting herewith.

Thanking you in anticipation.

(ATUL GHUSALE)

Deputy Commissioner of State Tax (E-703),
Mumbai Nodal Division-7, Mumbai.

Copy submitted to:

1. Joint Commissioner of State Tax (Legal), Maharashtra State, Mumbai.
2. Joint Commissioner of State Tax (F-701), Nodal-07, Mumbai.

AFFIDAVIT

I, **ATUL GHUSALE**, Deputy Commissioner of State Tax (E-703), Mumbai Nodal Division-7, Mumbai, currently residing at Navi Mumbai, do solemnly affirm and state as follows:

1. **M/S. Dar Media Private Limited. (GSTIN-27AACCD9277F1ZE)**. The corporate debtor was, at the insolvency commencement date, being the Six of May 2022, justly and truly indebted to me in the sum of **Rs. 10,83,332/- (In words Rs. Ten Lakh Eighty-Three Thousand Three Hundred Thirty-Two)**
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - a. Assessment orders & Notices of Demand for the Period 2017-18.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not nor has any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtors and the creditor which may be set-off against the claim.]

Solemnly, affirmed at Mumbai on Twenty Four day, of 06th Feb of 2023.



Atul Ghusale
(ATUL GHUSALE)

Deputy Commissioner of State Tax (E-703),
Mumbai Nodal Division-7, Mumbai.
Deponent's signature.

VERIFICATION

I, the Deponent here in above, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed therefrom.

Verified at Mumbai on this 06th Feb of 2023.



Atul Ghusale
(ATUL GHUSALE)

Deputy Commissioner of State Tax (E-703),
Mumbai Nodal Division-7, Mumbai.
Deponent's signature.

BEFORE ME



S.P. Kotak
SUDHIR P. KOTAK
06-02-2023, B.A.L.L.B.
ADVOCATE HIGH COURT
(Notary Greater Mumbai-Maharashtra)
Reg. No. 16046

**SCHEDULE
FORM B**

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
[Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

[Date: 06.02.2023]

To,
The Interim Resolution Professional / Resolution Professional
Mr. Paresh Chandul Mehta,
Insolvency Professional
At. 13b, Nirmal Society, Pandurang Wadi,
Dombivali east, Dist. Thane -421201

From
Department of State Tax, Government of Maharashtra, Mumbai.
Office of the Deputy Commissioner of State Tax (E-703), Marol-501
Nodal Division-7, 6th Floor, G-1, GST Bhavan, Mazgaon, Mumbai-400010.

Subject: Submission of proof of claim in case of M/s Dar Media Private Limited GSTIN-27AACCD9277F1ZE.

Madam/Sir,

I, **Shri ATUL GHUSALE**, Deputy Commissioner of State Tax (E-703), Mumbai Nodal Division-7, Mumbai, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of **M/S. DAR MEDIA PRIVATE LIMITED**. The details for the same are set out below:

Sr. No.	Particular	
1	NAME OF OPERATIONAL CREDITOR	Department of State Tax, Government of Maharashtra, Mumbai.
2	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	-
3	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Office of the Deputy Commissioner of State Tax (E-703), Marol-501 Nodal Division-7, 6 th Floor, G-1, GST Bhavan, Mazgaon, Mumbai-400010. dce703@gmail.com

4	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 10,83,332/- (In words Rs. Ten Lakh Eighty-Three Thousand Three Hundred Thirty-Two)																													
5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Copies of Assessment Orders & Demand Notices are attached herewith.																													
6	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	-																													
7	DETAILS OF HOW AND WHEN DEBT INCURRED	<table border="1"> <thead> <tr> <th>SR. NO.</th> <th>PERIOD</th> <th>ACT</th> <th>TAX</th> <th>INTEREST</th> <th>PENALTY</th> <th>TOTAL</th> </tr> </thead> <tbody> <tr> <td rowspan="4">1</td> <td rowspan="4">2017-2018 (Section 73)</td> <td>IGST</td> <td>250928</td> <td>286058</td> <td>25092</td> <td>562078</td> </tr> <tr> <td>CGST</td> <td>116351</td> <td>132641</td> <td>11635</td> <td>260627</td> </tr> <tr> <td>SGST</td> <td>116351</td> <td>132641</td> <td>11635</td> <td>260627</td> </tr> <tr> <td>Total</td> <td>483630</td> <td>551340</td> <td>48362</td> <td>1083332</td> </tr> </tbody> </table>	SR. NO.	PERIOD	ACT	TAX	INTEREST	PENALTY	TOTAL	1	2017-2018 (Section 73)	IGST	250928	286058	25092	562078	CGST	116351	132641	11635	260627	SGST	116351	132641	11635	260627	Total	483630	551340	48362	1083332
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8	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	-																													
9	DETAILS OF ANY RETENTION OF TITLE ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS	-																													
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Procedure to transfer the amount of the claim to Government treasury will be informed to you later on.																													
11	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NONPAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	Copies of Assessment Orders & Demand Notices are attached herewith.																													
SIGNATURE OF OPERATIONAL CREDITOR OR PERSON AUTHORISED TO ACT ON HIS BEHALF																															



PLEASE ENCLOSE THE AUTHORITY IF THIS IS BEING SUBMITTED ON BEHALF OF AN OPERATIONAL CREDITOR]	Deputy Commissioner of State Tax (E-703), Marol-501 Mumbai Nodal Division-7, Mumbai.
NAME IN BLOCK LETTERS	ATUL GHUSALE
POSITION WITH OR IN RELATION TO CREDITOR	Deputy Commissioner of State Tax (E-703), Marol-501 Mumbai Nodal Division-7, Mumbai.
ADDRESS OF PERSON SIGNING	Office of the Deputy Commissioner of State Tax (E-703), Marol-501 Nodal Division-7, 6 th Floor, G-1, GST Bhavan, Mazgaon, Mumbai-400010.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India


(ATUL GHUSALE)

Deputy Commissioner of State Tax (E-703),
Mumbai Nodal Division-7, Mumbai.
Deponent's signature.